

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP NO. 88 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
21.11.2017**

**NAME OF THE COMPANY:** Mr. Nand Kishore Singhla & Ors. Vs. M/s Sud  
and Waren Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 241/242

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

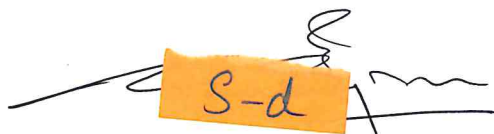
For the Petitioner (s) : Mr. Karan Malhotra, Proxy Advocate

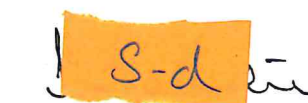
For the Respondent (s) : Mr. Rakesh Kumar, Advocate  
Mr. P.K. Sachdeva, Advocate  
Ms. Chetna Bisht, Advocate

**ORDER**

A request is made on behalf of the Petitioner on the grounds that the  
Counsel is indisposed.

To come up on 8<sup>th</sup> March, 2018.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**